GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 2836 TO BE ANSWERED ON 22/12/2021

STATUS OF WORK ON FIRST PHASE OF SAGY

2836 SHRI DEEPENDER SINGH HOODA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the status of villages adopted under the first phase of Saansad Adarsh Gram Yojana (SAGY) in Haryana;
- (b) the status of work done and construction of immovable assets in these villages along with inspection reports thereof for the State of Haryana;
- (c) the details of the expenditure incurred and assets created under Corporate Social Responsibility (CSR) during the first and second phases of the Yojana, State-wise and village-wise; and
- (d) whether Government has given any direction to the State Governments for taking necessary steps to extend works under the said model villages and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) & (b): The Hon'ble Members of Parliament have adopted 15 Gram Panchayats (GPs) under the first phase (2014-16) of Saansad Adarsh Gram Yojana (SAGY) in Haryana. The status of these GPs and works done in these GPs is given in Annexure-I. At the national level, a separate web-based MIS is available at SAGY website (http://saanjhi.gov.in). The status of construction of immovable assets in these Gram Panchayats as per the information uploaded by States/UTs on SAGY portal (http://saanjhi.gov.in) is given in Annexure-II. This MIS monitors the progress of identification of Gram Panchayats under SAGY, preparation of Village Development Plan (VDP) and its uploading on the website, the number of projects planned in the VDP and the progress of implementation of VDP in terms of completion of the projects.
- (c): The details of assets created under CSR during the first and second phases of the yojana, State Wise and village-wise as per the information uploaded by States/UTs on SAGY portal, is given in Annexure-III. SAGY is a scheme based on convergence of existing schemes and has no dedicated fund of its own. Expenditure incurred to complete the activities proposed under VDP under different State and Central schemes are not available in the MIS.
- (d): Yes Sir. The detailed directions to the State Governments and the steps taken by Government of India to extend works in SAGY GPs are given in Annexure-IV.

Annexure-I referred in point (a) and (b) of reply to Rajya Sabha unstarred question No.2836 scheduled for answer on 22nd December 2021

The status of the Gram Panchayats(GPs) and works done in the GPs adopted under the first phase(2014-16) of Saansad Adarsh Gram Yojana (SAGY) in Haryana

Sl.	District	Gram	Village	No. of	No. of	No. of
No.		Panchayat	Development	projects/works	projects/works	projects/works
			Plan upload	Planned under	completed	in-progress
			Status	VDP	4900	1000 xxxxxx
1	Ambala	Dheen	YES	74	70	4
2	Faridabad	Tilpat	YES	32	32	0
3	Jhajjar	Islamgarh	YES	138	131	1
4	4236	Khatkar	YES	50	48	2
5	Jind	Makhand	YES	53	46	7
6	Kaithal	Sanghan	YES	49	49	0
7		Bhadson	YES	23	23	0
8	Karnal	Mohidinpur	YES	34	34	0
		Dongra				
9	Mahendragarh	Ahir	YES	38	35	1
10	Rewari	Bolni	YES	30	29	1
11		Anwal	YES	64	64	0
		Nindana				
12	Rohtak	Khas	YES	25	25	0
		Gudia				
13	Sirsa	Khera	YES	92	92	0
14	Sonipat	Datauli	YES	58	56	1
15	Yamunanagar	Khadri	YES	50	50	0
	Total			810	784	17

Annexure-II

Annexure-II referred in point (a) and (b) of reply to Rajya Sabha unstarred question No.2836 scheduled for answer on 22nd December 2021

The status of construction of immovable assets in GPs adopted under the first phase(2014-16) of Saansad Adarsh Gram Yojana (SAGY) in Haryana as per the information uploaded by State on SAGY portal (http://saanjhi.gov.in)

Construction of immovable assets proposed under Village Development Plan(VDP)					
Name of the	No of Projects on construction of	No of Projects on construction of			
State	immovable assets proposed under VDP	immovable assets completed			
Haryana	81	71			

Annexure-III referred in point (c) of reply to Rajya Sabha unstarred question No.2836 scheduled for answer on 22nd December 2021

The details of assets created under CSR during the first and second phases of the Yojana, State Wise and village-wise as per the information uploaded by States/UTs on SAGY portal (http://saanjhi.gov.in).

S.No	State	District	Gram Panchayat	Work Name	Sector
1	Andhra Pradesh	East Godavari	Pulletikurru	Mainroad in Pulletikurru	Social Development
2	Jammu and Kashmir	Doda	Hambal-a	construction of 112 number of IHHL units	Basic Amenities And Services
3	l Jharkhand	Chatra	Kaindinagar	Construction of toilets in Schools	Human Development
5		Giridih	Gadi	Establishment of hand pump in Bhikhodih tola.	Amenities Basic Amenities
6				Establishment of hand pump in Chodih tola.	Amenities
7		Bangalore Rural	Agalakuppe	Constraction of 8 Anganwadi buildings in Kasaba nijagal, Krishnapura, Chandanahosahalli, Kallanayakakanahalli, Lakkur thota and Devarahosahalli, Beeragondanahalli , Mudaramanayakana palya villages	Development
8 9 10 11 12 13 14	Karnataka	Davanagere	Mustur	Anganavadi to Rushubendrappana House construction of CC Roads in the streets of villages Main Road to Manjulingappa House Mustur Siddihalli Road to Mustureswara road Musturappana House to Patrappana House Mustureshwara Temple Near Tank to Ajjanna House Mustureshwara Temple Road to Aligeri Thippeswamy House	Infrastructure Infrastructure Infrastructure Infrastructure

16				Musturu Siddihalli Road to	In functions
16				The second secon	
				Choudappa Son Nanjappa	
1.77				house	T C
17				Musturu Siddihalli Road to	
				Choudappa Son Nanjappa	
				house in Mustur	
18				Musturu Siddihalli Road to	Infrastructure
				Nanjappa house	
19				Nayakanahatti Nigappa house	Infrastructure
				to Jogihatti Road	
20				Sharanappa House to	Infrastructure
2.5 50				Sharanammana House	
21				ee roads	Infrastructure
		Hassan	Kabbali		
22				Concrete road and Box	Infrastructure
				drainage from T. P. Lingappa	
		Shimoga	Thammadihalli	house to Bilguni road in	
				Thammadihalli	
23				Building to homeopathic	Basic
3250000	Kerala	Malanniman	Kalnakanahari	dispensary	Amenities
	Keraia	Marappuram	Kalpakancheri	dispensary	And Services
2.4				Construction of 5 Deiglin	
24			Bajargaon	Construction of 5 Drinking	
			3 0	water Tanks for animals	Amenities
25				Con. Of Community Hall	Basic
2000 000					Amenities
26					Infrastructure
		Nagpur		Concrete Road Ward no. 2 At.	
		Nashik tra Palghar	Pachgaon	Pachgaon	
27				Construction of Wall	Infrastructure
				Compound to APMC Building	
				At. Pachgon for Training	
				purpose	
28			Anjaneri	E library Study room	Basic
					Amenities
29	N f a la 1		C 1	Construction and gardening	Infrastructure
	Maharashtra			around gavtalav.	
30			Gorhe		Human
					Development
31				Construction of cement	Infrastructure
				concrete approach road from	
	2		Hamrapur	SH-43 to Dhodadepada.	
32					Infrastructure
32				Laxmi Temple with donation	
				and labour contribution by	
				3	
- 22				villagers.	D!-
33				Construction of WBM road	27-41-17-18-18-18-18-18-18-18-18-18-18-18-18-18-
				Transport and the second second and the second seco	Amenities
				dahanbhumi of Hamrapur	
				Revenue village.	

34				Construction of WBM Road	Ragic
34				2019 G 301-10 VA 600 V 3000 V 2010 V	Amenities
				Dahanbhumi of Karanjpada.	2 Millometes
35		Ä	omics at	Constructing 2 Community	Infrastructure
			Gorhe	Toilets	mmastraetare
36		*		X	Basic
30		9	Umroli	3	Amenities
37		5		4	Human
] 37			Charoti		Development
38				Build separate toilet for boys	
30			Karandi	and girls (karandi gavthan)	imrasiructure
39		Pune			Human
39			Gulunche	5	
40				I.	Development
40				Construct toilet for public	
			Chinchoti	school	Development
4.1		Raigarh			Deste
41				1	Basic
4.0			Diveagar		Amenities
42			<u> </u>	THE COLUMN TWO COLUMN TO A STATE OF THE PARTY OF THE PART	Basic
					Amenities
43			Enkul	completion of construction of	
		Satara		y AND STORT OF THE BOARD STORT OF THE STORT SHEETED A PRICE OF AN ACCOUNT OF THE STORT OF THE ST	Amenities
44			Shivthar	To Completion of toilets in the	
			SIII V CIICUI	Tal Act a Service of Act of Ac	Amenities
45				W SERVICE SERVICE EXPENSES SERVICE SER	Infrastructure
				Drainage At Walshind (Gopal	
				Bhoir House To Crematory)	
46				Construction Of Arch Gate at	Infrastructure
				Elkunde	
47				Construction Of Arch Gate at	Infrastructure
		TL	0 1 -	Sonale	
48		Thane	Sonale	Construction Of Cement	Infrastructure
Account to				Concrete Road At BMC Road	
				To Indalepada	
49				(A)	Infrastructure
				Drainage At Sonale-	
				Khairpada(Arjun Tare House	
				To Satyam Petrol Pumps)	
50	T 1131 1	G :		Construction of modern school	Basic
Econoria	Tamil Nadu	Sivagangai	Maravanamgalam	SETTEMENT OF THE PROPERTY OF T	Amenities
51					Infrastructure
				Wall to Primary School at	
		Karimnagar	Veernanally	Veernapalli	
52			puily		Infrastructure
J 2	Telangana			wall to ZPHS at Veernapalli	
53		80		Laying of (2) Nos CC Roads in	Basic Basic
		Warangal	Dandepally		Amenities
		(Urban)	Dandeparry		And Services
		7987			And Services

Annexure-IV referred in point (d) of reply to Rajya Sabha unstarred question No.2836 scheduled for answer on 22nd December 2021

The detailed directions to the State Governments and the steps taken by Government of India to extend works in SAGY GPs

- 1. The States/UTs have been requested to conduct State Level Empowered Committee meetings once in a quarter to ensure the seamless convergence of schemes among different Government Departments.
- 2. The States/UTs have been requested to expedite the completion of pending works that have been proposed under the Village Development Plan of SAGY.
- 3. The States/UTs have been directed to appoint resource persons under SLEC for supporting the implementation of SAGY at the State and District level in accordance with Para 12 (c) of the Guidelines of SAGY Guidelines
- 4. The States/UTs have been requested to direct the officials concerned to organize District Level Committee meetings regularly.
